

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: January 25, 2016

No. 14 /JR(S)/2016

Pursuant to Government Notification No. 4/2016/1813/VII-Nyay-2-2015-58G/2001 dated 20.01.2016, Sri **Parma Nand Shukla**, Additional District & Sessions Judge, Mathura is appointed/posted as Principal Judge, Family Court, Mathura in the vacant court.

BY ORDER OF THE COURT,

**Sd/-
(SHEO KUMAR SINGH-I)
REGISTRAR GENERAL**

No. 43 / JR (S)/ 2016, Dated: Allahabad: January 25, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The District & Sessions Judge, Mathura. (Information available on E-mail).

The Officer mentioned above shall hand over charge of his present post and shall proceed to take over charge of his new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

The officers shall also mention therein personal ID no. allotted by the Court on the charge certificates.

7. The Senior Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Senior Registrar (Judicial), High Court, Allahabad.
10. The Registrar (Judicial)(Confidential), High Court, Allahabad.
11. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
12. The Officer On Special Duty/ Incharge Computer Centre, High Court, Allahabad.
13. The Deputy Registrar (Budget), High Court, Allahabad.
14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
15. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
16. P.S. to Hon'ble Administrative Judge, Mathura. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(RAJIV SHARMA)
JOINT REGISTRAR (JUDICIAL) (SERVICES)**